

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2272
ANSWERED ON:22.08.2013
MODERNISATION OF SEBS
Tandon Annu

Will the Minister of POWER be pleased to state:

(a) whether the Government proposes to involve the private sector for modernising the infrastructure of the State Electricity Boards (SEBs) in order to reduce the Transmission and Distribution losses; and

(b) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b) : Electricity is a concurrent subject and the responsibility of electricity distribution rests with the States. Government of India acts as a facilitator in supplementing the efforts of States to provide quality power to consumers in a reliable manner.

Electricity distribution is a licensed activity and the Electricity Act, 2003 provides the enabling framework to facilitate the private sector participation in distribution of electricity with the aim of introducing competition in the sector and achieve efficiency in operation.

Reorganization of the SEBs into independent entities of generation, transmission and distribution has been mandated by the Electricity Act, 2003. State Government are free to adopt the mode of participation of private players best suited to them. Ministry of Power has been assisting the States by providing model bidding documents for private participation from time to time.